NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 37/ND/2014 RT CP NO. 214/Chd/Hry/2017

Sundeep Dhir.

...Petitioner

Versus.

Habitare Hotels & Resorts Pvt. Ltd. & Ors.

...Respondents

Present:

Mr. Adhiraj Singh, Advocate for petitioner.

Mr. Arora Vikas Kumar, Advocate for respondent Nos. 1 to 12

& 14.

Mr. Rohit Kumar Rana, CSO, HDFC Bank, Sector 9, Chandigarh

on behalf of HDFC Bank, Gurgaon.

Mr. Naveen Dhiman, Deputy Manager, Axis Bank, Sector 9,

Chandigarh on behalf of Axis Bank Gurgaon.

Mr. Adhiraj Singh, Advocate filed Memo of Appearance for the petitioner and seeks time to file Power of Attorney. The pleadings are complete.

List the matter for arguments on 05.10.2017. Power of Attorney be filed at least three days before the date fixed.

(Justice R.P.Nagrath) Member (Judicial)

August 29, 2017